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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HELD ON 13.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA(IBC)/425/2021 in CP(IB) No.187/7/HDB/2020 |
| NAME OF THE COMPANY | Raigarh Champa Rail Infrastructure Pvt Ltd |
| NAME OF THE PETITIONER(S) | Axis Bank Ltd |
| NAME OF THE RESPONDENT(S) | Raigarh Champa Rail Infrastructure Pvt Ltd |
| UNDER SECTION | 7 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |

ORDER

IA NO.425/2021

Parties for both sides appeared via video conference.

We direct the respondent to file his counter within two weeks by serving copy on the other side.

Matter stands adjourned to 15.09.2021.

- Sdlr

MEMBER (T)

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MEMBER(J)

Pavani